

**Demand for Upward Revision of
Prices of Paper**

2336. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the paper industry has again demanded an upward revision of the prices of paper and there is complete stagnation and near paper famine in the country as a result thereof;

(b) if so, the action taken by Government to stave off the industry's attempt at creating an artificial paper famine as a retaliation measure against Government's refusal to accede to their demand for a price rise; and

(c) how and by what time this paper shortage would be removed ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA):

(a) No, Sir. Some paper mills in West Bengal owing to the special circumstances prevailing there have, however, represented their case for an increase. There is some shortage of paper in the country which is not on account of the above mentioned demand for rise in paper prices but due to the gap between the overall production and the demand for paper in the country.

(b) Government have set up an Ad-hoc Committee on the Paper Industry which keeps constant watch and takes appropriate action on the production and prices of paper and also sees to the equitable distribution of paper amongst the various consumer sectors.

(c) All out efforts are being made to increase paper production through a "Crash Programme" and also by liberal

licensing for creation of additional capacity in the existing mills as well as establishment of new paper mills in the private and in the public sectors. A Public Sector Corporation has been set up with this end in view. It is expected that the supply position of paper will gradually improve due to these measures.

**Death of a Mechanic at high powered
Transmitter site at Khampur, Delhi**

2337. SHRI JAGDISH CHANDRA DIXIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether any Committee has been set up by Government to probe into the sudden death of a Mechanic at the high powered transmitter site at Khampur, Delhi due to alleged negligence of some Engineers;

(b) if so, its constitution and terms of reference; and

(c) the time by which it is likely to submit its report to Government ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) (a): Yes, Sir.

(b) and (c). A copy of the Government's Resolution containing the composition of the Committee, its terms of reference and the time likely to be taken by it in submitting its report is laid on the Table of the House. [*Placed in Library. See No. LT-1191/71*]

**Commissioning of New T. V. Tower in
New Delhi**

2338. SHRI JAGDISH CHANDRA DIXIT : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there are persistent complaints from Television viewers that ever

since the switching on of the new Television Tower in Delhi, the pictures are not that clear and shadows and lines are being formed in Television pictures as also failures of telecasting is taking place very often;

(b) whether our Engineers are not able to remove these defects in telecasting;

(c) if so, whether any help from the German suppliers of the transmitter has been sought by Government; and

(d) if not, the reasons therefor and other steps contemplated to rectify the defects?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY): (a) There were complaints of unsatisfactory reception in the initial stages from certain parts of the city. There was no defect in transmission but some adjustment of TV sets were found to be necessary. Owners of TV sets were advised to take steps accordingly. There are no complaints at present.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Increase in Age Limit for I.A.S. and Allied Examinations

*2339. **SHRI RAMACHANDRAN KADANNAPPALLI:** Will the **PRIME MINISTER** be pleased to state:

(a) whether the Union Public Service Commission and the Administrative Reforms Commission have recommended to increase the age limit for I. A. S. and allied examinations;

(b) if so, what are their recommendations; and

(c) what Government propose to do in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA):

(a) to (c). The Administrative Reforms Commission in its Report on Personnel Administration has recommended that the upper age limit for entrance to the competitive examinations may be raised to 26. This recommendation relates to the IAS etc. examinations conducted by Union Public Service Commission and is under consideration of the Government.

The Union Public Service Commission has not made any recommendation in this regard.

Crushing of Cotton Seed

2341. **SHRI DHARAMRAO AFZALPURKAR:** Will the Minister of **INDUSTRIAL DEVELOPMENT** be pleased to state:

(a) the State-wise quantity of cotton seed crushed for extraction of cotton-seed oil; and

(b) the steps proposed to be taken by Government to increase the quantity of cotton-seed crushing?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA):

(a):

State	Quantity of cottonseed crushed during 1970 by the Units borne on the list of DGTD (lakhs of tonnes)
1. Andhra Pradesh	0.14
2. Gujarat	0.73
3. Haryana	0.14
4. Madhya Pradesh	0.24
5. Maharashtra	1.76
6. Mysore	0.47
7. Tamil Nadu	0.84
Total:	3.52